

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:244  
ANSWERED ON:25.02.2000  
TURN AROUND PLAN OF PGFIL  
CHELLAMELLA SUGUNA KUMARI

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Reserve Bank of India has directed the Calcutta based Peerless General Finance and Investment Limited (PGFIL) to submit a turn around plan in the context of the Company's non-performance assets and its low deposit mobilization.
- (b) if so, whether the company has since complied with this directive to the satisfaction of the RBI; and
- (c) if not, the action proposed by the Government against the company?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a) :Yes, Sir.

(b) : RBI have reported that Peerless General Finance and Investment Ltd. (PGFIL) has since complied fully with the statutory requirements in respect of paragraph 6 (1) of Residuary Non-Banking Companies Directions, 1987 regarding protection to depositors by investing in the approved categories of securities. However, the progress reported in its quarterly action reports is not considered upto the desired extent in some areas.

(c) : PGFIL has been advised by RBI on 4th October, 1999 to exert more efforts in achieving the targets under turn around plan in the areas where progress is not upto the desired extent.